ELECTION MATTER
URGENT

F.No. C-50/26/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi- 110001
Dated: 1st March, 2021

To
The concerned Pr. Chief Commissioners/Pr. Director Generals/Chief
Commissioners/Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala,
Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-
Deployment of Expenditure Observers-Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. 1/464 dated 28.02.2021 (copy enclosed) on the
subject mentioned above and to say that Election Commission of India has deployed Shri Bhaskara Rao Yenneti, IRS (C&IT):2011 (R-21654) and Shri A. Govindaraj, IRS
(C&IT):2011 (R-21588) as Expenditure Observers for General Elections to the Legislative
Assembly of West Bengal, 2021 (Phase-I).

2. It is requested that the directions of the Election Commission of India may be
communicated to the concerned officers under your charge for strict compliance.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:
1. The website Manager, CBIC with the request to upload this letter along-with the
enclosures on the official website of CBIC with a ticker.
2. Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India,
Nirvachan Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission’s letter
referred above.

(S.A. Ansari)
Under Secretary to the Government of India
To:

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, and some Bye-elections, 2021-Deployment of Expenditure
Observers – Reg.

Sir,

I am directed to refer to your letter no. C-50/56/2020-Ad.II, dated 19.01.2021, 25.01.2021, 28.01.2021 and 09.02.2021, and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Commission has deployed Sh. Bhaskara Rao Yenneti IRS(C&CE):2011 (R-21654) (mob. no. 8297974912) and Sh. A. Govindaraj IRS(C&CE):2011 (R-21588) (mob. no. 9952028018) as Expenditure Observers (as per list enclosed) for General Election to Legislative Assembly of West Bengal, 2021 (Phase-I) announced by the Commission vide its Press Note no. ECI/PN/16/2021, dated 26.02.2021 (copy enclosed).

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission from now till the completion of elections. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.

4. The Expenditure Observers are also required to go through “Compendium of Instructions on Election Expenditure Monitoring (August, 2020)” available on the ECI

5. The ExpenditureObservers may be informed that-

(i) They are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.

(ii) User id and password for accessing the Observer portal is ‘Observer Code’ mentioned against his/her name. They should change their passwords on first login, if they so wish.

(iii) They are requested to remain in contact with their Nodal Officer.

(iv) The deployment list indicating the State, District and Constituency is enclosed.

(v) They are required to make 3 visits to the assembly constituencies assigned to them as under:

**Phase-I**

1st visit – On the date of notification for 3 days (from 02.03.2021 to 04.03.2021)

2nd visit- Immediately after last date for withdrawal of candidatures and stay in the constituency upto poll day/re-poll, if any (from 12.03.2021 to 27.03.2021)

3rd visit- On 25th day of declaration of result for 8 days (from 27.05.2021 to 03.06.2021)

6. You are requested to intimate the Expenditure Observer accordingly. A compliance report in this regard is to be furnished to the Commission by 1st March, 2021.

Yours faithfully,

(Anup Kumar Khakhlary)
Under Secretary

Encl: List of deployed Expenditure Observers.

Copy to: Chief Electoral Officers, West Bengal, Kolkata for kind information and requested to intimate the DEOs concerned. (By Camp Bag/e-mail)

(Anup Kumar Khakhlary)
Under Secretary
## Deployment List

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